

DIVISION BENCH
COURT - I

P-101

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/41(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD APRIL 2024

IN THE MATTER OF	THE CANARA BANK LIMITED VS B K ROY PVT LTD
UNDER SECTION	IBC UNDER SEC 7

Appearance VC and Physical (Hybrid) Mode

Ms. Sanjana Nandi, Adv.] For Financial Creditor
Ms. Shreya Bhatia, Adv.

Ms. N. Chatterjee, Adv.] For Corporate Debtor
Mr. S. Chakraborty, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. Ld. Counsel appearing for the Corporate Debtor states that hard copy of reply-affidavit will be filed with the Registry during the course of day. A copy of this be handed over to the Ld. Counsel appearing for the Financial Creditor.
3. Post this matter for final arguments on **13.05.2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)